

MINUTES OF THE MEETING NO. 12 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 20.03.2019 AT 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 12(2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 20.03.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Mr. S. P. Agarwal Under Secretary, (Ministry of Petroleum and Natural Gas)
- (ii) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC
- (iii) Mr. Yogesh Kumar, JSO (Department of Animal Husbandry, Dairying and Fisheries)

In attendance:

- (i) Shri Soumya Chatopadhyay (Jt. DGFT)
- (ii) Shri Nitish Suri, Dy. DGFT

3. Altogether 53 applications (including 26 deferred cases) were considered by the EFC, out of which 06 cases were approved (including 02 post facto approval), 04 case rejected and remaining 43 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

S. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. Om Sai Traders, Sitamarhi (Bihar) F.No. 01/91/110/161/AM19/EC	6000 MTs Non Basmati Rice in Husk (paddy) other than seed quality for FOB value of Rs. 9,00,00,000/-	03.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW
2.	M/s. East West Seeds India (Pvt.) Ltd., Aurangabad F.No. 01/91/110/155/AM19/EC	60 Kgs. Onion Seeds IPJ222 (Allium Spp.) for a FOB value of USD 780	26.11.2018	Approved on the basis of Comments / NOC received from DoAC&FW vide OM No. 1-118/2018-SD.IV (239 th EXIM – b (i)) dated 08.03.2019 and granted permission for export of 60 Kgs. Onion Seeds IPJ222 to South Africa.
3.	M/s. Vasavi Seeds, Bellary, Karnataka F.No. 01/91/110/175/AM19/EC	12,500.00 Kgs. Onion Seeds – Agri Found Dark Red, Agri Found Light and Red Onion	10.12.2018	Rejected. DoAC&FW has not approved the export of onion seeds as the proposed export. Accordingly, EFC has decided to reject the case.
4.	M/s. Manju Seeds, Bellary (Karnataka) F.No. 01/91/110/176/AM19/EC	12500 Kgs. Onion Seeds- Red onion, Agri Found Light Red and Agri Found Dark Red for FOB value of Rs. 67,50,000/-	10.12.2018	Rejected. DoAC&FW has not approved the export of onion seeds as the proposed export. Accordingly, EFC has decided to reject the case.
5.	M/s Jyoti Biotech Pvt. Ltd., Kolkata. F.No. 01/91/110/189/AM19/EC	580 MT of Certified Jute Seed C.V.J.R.O. 524 for FOB value USD 5,80,000	01.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.


 दिनेश कुमार शर्मा (VINOOD KUMAR SHARMA)
 ज. व. अधिकारी
 Export Trade Development Officer

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6.	M/s Bharat Nursery Pvt. Ltd., Kolkata F.No. 01/91/110/190/AM19/EC	1070 MT of Jute Seed C.V.J.R.O. 524 for FOB value USD 10,70,000	01.01.2019	Approved on the basis of comments / NOC received from DoAC&FW vide OM No. 1-118/2018-SD.IV (239 th EXIM - 14) dated 08.03.2019 and granted permission for export of 1070 MT of Jute Seed C.V.J.R.O. 524 to Bangladesh.
7.	M/s PHI Seeds Private Ltd., Telangana. F.No. 01/91/110/188/AM19/EC	355 Kgs of Pioneer Brand Paddy (Rice) seed for FOB value of USD 1243	19.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW
8.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No - 01/91/110/195/AM19/EC	6 MT onion seeds for FOB value of Euro 7569	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
9.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/196/AM19/EC	250 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 48,437,500	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
10.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/197/AM19/EC	250 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 47,850,000	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
11.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/200/AM19/EC	225 MT of Hybrid rice (PADDY) for FOB value of Rs 47,850,00	28.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
12.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/201/AM19/EC	250 MT of Hybrid Rice (Paddy) Seeds for FOB value Rs 48,437,500	28.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
13.	M/s JK Agri Genetic Ltd, Hyderabad F.No. 01/91/110/202/AM19/EC	1,50,000 Kgs Hybrid Cotton Seeds for FOB value USD 3087179.	04.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW
14.	M/s JK Agri Genetics Ltd, Hyderabad F.No 01/91/110/203/AM19/EC	75000 Kgs of Bt. Hybrid Cotton Seeds for FOB value of USD 14,23,419	01.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW
15.	M/s Aditya Trading, Bihar F.No 01/91/110/211/AM19/EC	4000 MT of other Rice in Husk (Paddy or Husk) other than seed quality for FOB value of Rs 7,00,00,000	25.01.2019	DoAC&FW vide OM dated 19.02.2019 has conveyed their NOC. Accordingly permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
16.	M/s Gopal Das Pawan Kumar, Siddharth Nagar F.No. 01/91/110/212/AM19/EC	5000 MT of Non Basmati Rice in Husk for FOB value Rs 7,50,00,000.	07.02.2019	DoAC&FW vide OM dated 19.02.2019 has conveyed their NOC. Accordingly permission letter was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.

17.	M/s Suvlaxmi Traders , Bihar F.No. 01/91/110/222/AM19/EC	6500 MT of Non Basmati Rice in Husk Paddy (other than seed quality) for FOB value of Rs 11,70,00,000/-	06.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
18.	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No 01/91/110/233/AM 19/EC	20000 Kg Onion Seeds for FOB value of USD 221,500	06.03.2019	Approved on the basis of Comments / NOC received from DoAC&FW vide OM No. 1-118/2018-SD.IV (239 th EXIM - 49) dated 08.03.2019 and granted permission for export of Onion Seeds c.v. Bombay Red @ 20000 Kg to Kenya.
19.	M/s PHI Seeds Pvt. Ltd., Telangana F.No. - 01/91/110/228/AM19/EC	4075 Kgs of Pioneer Brand Paddy (Rice) Seed for FOB value of USD 14263	07.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
20.	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No 01/91/110/234/AM 19/EC	29000 Kg Onion Seeds for FOB value of Euro 328000	06.03.2019	Approved on the basis of Comments / NOC received from DoAC&FW vide OM No. 1-118/2018-SD.IV (239 th EXIM - 49) dated 08.03.2019 and granted permission for export of Onion Seeds c.v. Bombay Red @ 29000 Kg to Netherland.
21.	M/s PHI seeds Pvt. Ltd., Telangana F. No 01/91/110/229/AM19/EC	200,000 Kgs Pioneer Brand Paddy (Rice) Seed for FOB value of USD 700000	07.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
22.	M/s PHI seeds Pvt. Ltd., Telangana F. No 01/91/110/230/AM19/EC	40,000 Kgs Pioneer Brand Paddy (Rice) for FOB value of Rs 9,520,000	07.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
23.	M/s PHI seeds Pvt. Ltd., Telangana F. No 01/91/110/231/AM19/EC	2,737,100 Kgs of Pioneer Brand Paddy (Rice) for FOB value of USD 9,579,850	07.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
24.	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No 01/91/110/236/AM 19/EC	12000 Kg Onion Seeds for FOB value of USD 1,23,000	06.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
25.	M/s Nath Bio-Genes (India) Ltd., Maharashtra F. No. 01/91/110/237/AM19/EC	250 MT Hybrid Paddy Seeds Gorakhnath - 509 for FOB value of Rs 5,75,00,000	08.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
26.	M/s Gopal Das Pawan Kumar, Siddharth Nagar F. No. 01/91/110/238/AM19/EC	10,000 MT of Non Basmati Rice in Husk for FOB value of Rs 150000000	12.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
27.	M/s JK Agri Genetics Ltd, Hyderabad F. No. 01/91/110/240/AM19/EC	40 KG Hybrid Cotton Seeds for FOB value of USD 0.00	11.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
28.	M/s RK BK Trading Company, Siddharth	Non Basmati Rice In Husk (Paddy) Other Than Seed	13.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW

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	Nagar F. No. 01/91/110/241/AM19/EC	Quality for FOB value of RS 85000000		
29.	M/S Hari OM Traders, Bihar F. No. 01/91/110/242/AM19/EC	6000 MT Non Basmati Rice In Husk (Paddy) Other Than Seed Quality for FOB value of 90000000	12.03.2019	Deferred due to want of NOC/ Comments of DoAC&FW
30.	M/s Abdul Majid Sarkar & Sons, (W.B) F. No. 01/91/110/219/AM19/EC	500 MT of Jute Seeds JRO – 524 (NABIN) for FOB value of USD 249000	28.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW
31.	M/s Syngenta India Limited, Pune F. No. 01/91/110/218/AM19/EC	4.250 MT of Rice Seeds for FOB value of USD 90,00,425.65	28.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW

Department of Animal Husbandry, Dairying (DoAHD)

32.	M/S A. K FAZLUL HAQUE MONDAL, Assam F.No 01/91/110/214/AM19	10,000 Nos Live Camel and 10,000 Nos Horses for FOB value of USD 22,449,600	11.02.2019	Deferred due to want of information / documents from the firm.
33.	M/S A. K. MONDAL Enterprise, Assam F.No 01/91/110/215/AM19	80000 Nos of Milked Cow Oxe Calf (Live Cattle) and 30000 Buffaloes for FOB value USD 81,080,950	11.02.2019	Deferred due to want of information / documents from the firm.
34.	M/s Punjab Renewable Energy Systems Private Limited, Navi Mumbai F. No. 01/91/110/232/AM19/EC	0.2 MT Wheat Stalk, 0.2 MT Cotton Stalk and 0.2 MT Paddy Stalk for FOB value 19660.37	06.03.2019	Deferred due to want of comments / NOC from DoAHD.
35.	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	06.03.2019	Deferred due to want of comments / NOC from DoAHD. The committee noted that this case is pending since last one year and requested the representative of DoAHD to finalize expedited views / comments in light of the NOC received from State Govt. of Uttar Pradesh.

Ministry of Environment, forest and Climate Change (MoEF&CC)

36.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM 18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
37.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
38.	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
39.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No.	500.00 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Non Feed Stock use for FOB value	16.11.2018	Rejected In view of comments received from MoEF&CC (Ozone Cell) and they have decided not to recommend the case as

	01/91/110/159/AM19/EC	between US\$ 500000.00 to US\$ 2250000.00		they don't have any recommendation for the calendar year 2018.
40.	M/s. Hindustan Exports, Mysore F.No. 01/91/110/89/AM19/EC	1930 Kgs. Red Sanders Log Pieces, Reject Lot-19 for FOB value USD 99650.00	28.09.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
41.	M/s Shanti Trading, Navi Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	Deferred for want of clarifications/views of MoEF&CC (HSM Division)
42.	M/s. Serum Institute of India Private Limited, Pune F.No. 01/91/110/187/AM19/EC	56.64 Litre of Vero Cell Line CCL-81 for FOB value of USD 1573.48	24.12.2018	Deferred for want of clarifications/views of MoEF&CC (WL Division)
43.	M/s Albany Molecular Research Hyderabad Research Centre Pvt. Ltd., Maharashtra F.No. 01/91/110/213/AM19	17.39 Kg Bromofluoromethane for FOB value of USD 48,425.58	08.02.2019	Deferred for want of clarifications/views of MoEF&CC (Ozone Cell)
44.	M/s Singha Enterprise, Delhi F.No 01/91/110/216/AM19/EC	1000 MT Recovered Paper or Paperboard for FOB value of USD 140000	08.02.2019	Deferred for want of clarifications/views of MoEF&CC (HSM Division)
45.	M/s Indian Mineral Export Co. , Kerala F.No. 01/91/110/221/AM19/EC	5 Kgs of Sandalwood Oil for FOB value of USD 27125	28.02.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
46.	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/91/110/217/AM19/EC	7.20 ltrs. Of Vero Cell Line CCL-81 for FOB value of USD 200	23.02.2019	Deferred for want of clarifications/views of MoEF&CC (Ozone Cell)
47.	M/s PEC Limited, Delhi F. No. 01/91/110/224/AM19/EC	6.39705 MT of Red Sanders Wood in Log Form for FOB value of USD 1,37,600	07.03.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
48.	M/s PEC Limited, Delhi F. No. 01/91/110/225/AM19/EC	7.33385 MT of Red Sanders Wood in Log Form for FOB value of USD 4,45,000	11.03.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
49.	M/s PEC Limited, Delhi F. No. 01/91/110/223/AM19/EC	11.94448 MT of Red Sanders Wood in Log Form for FOB value of Rs 4,10,000	11.03.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
50.	M/s Natural Convergence Consulting, New Delhi F. No. 01/91/110/226/AM19/EC	17.29853 MT of Red Sanders Wood in Log Form for FOB value of USD 568614.60	07.03.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
51.	M/s Yama Ribbons & Bows (India) Pvt. Ltd., Maharashtra	6.39705 MT of Red Sanders Wood in Log Form for FOB value of USD 1,62,3424.00	06.03.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).

	F. No 01/91/110/227/AM19/EC			
52.	M/s Aqsa Enterprises, Karnataka F. No. 01/91/110/235/AM19/EC	3.395 mt OF Red Sanders in Log Form for FOB value of USD 67,859.26	28.02.2019	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).

Ministry of Petroleum and Natural Gas

53.	M/s Bandra Spirit Depot Pvt. Ltd. F.No. 01/91/110/208/AM19/EC	22.910 Mt Denature Ethyl Alcohol for FOB value USD 35873	04.02.2019	Rejected in view of comments received from MoPNG.
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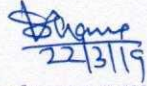
Note :

(i) **Deferred cases :** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Rejected.** Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.


22/3/19
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